

WRIT PETITION (S)

FILING NUMBER: 2882/2020

PAWAN KUMAR MANDAL

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Name of the Ld. Adv. who received VAK may be mentioned on the body of VAK.
2. Page no. 83 may be tagged in proper place.
3. T/C of page no. 53, 59, 154, 155 may be given.
4. F/C or T/C of page no. 55, 75, 103, 107, 109, 115, 145 to 149, 151, 152 may be given.
5. Fresh true copy of page no. 56 may be given for comparison purpose.
6. T/C of page no. 90, 92, 94, 95 is not tally with its true copy.

Saket Kumar Singh

19/06/2020.